

(d) if not, the rules being followed in this regard; and

(e) the number of allotments made so far during 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) The matter has been discussed with the DDA.

(b) to (d). The principle of 'first come first serve' is being followed for the allotment of land to various oil companies. Allotment depends on the availability of sites and as such no definite date can be given.

(e) One.

Adult Education Programme in Uttar Pradesh

699. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether the Adult Education Programme is being implemented in the Uttar Pradesh;

(b) if so, the average annual expenditure incurred under this programme in the States during the last 3 years;

(c) whether some voluntary organisations have been nominated for this purpose;

(d) if so, the total number of such organisations nominated during December, 1992 along with the Central assistance provided to these organisations;

(e) whether the Government propose to enhance the amount of assistance; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) The funds released to Uttar Pradesh for Adult Education Programme during the year 1992-93, 1993-94 and 1994-95 are Rs. 685.00 lakhs, Rs. 2212.88 lakhs and Rs. 2344.43 lakhs respectively.

(c) No voluntary organisations are nominated. However, grants in aid are provided to voluntary organisations for undertaking adult education projects on the recommendations of the State Government.

(d) No voluntary organisation was sanctioned grants-in-aid during December, 1992.

(e) and (f). Each project is independently assessed by the State Government and the amount of release is decided upon after careful consideration by the Central Grants-in-aid Committee.

[English]

Passenger Insurance Scheme

700. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) the total amount paid to the United Insurance Company by the Railways as annual premia for passenger insurance since inception of the scheme as per latest information available;

(b) whether the scheme is valid till July this year; and

(c) if so, the details of any future plan to extend the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) An amount of Rs. 10.64 crores has been paid as premia to M/s. United India Insurance Company for the period from 1.8.1994 to 31.7.1996 for Passenger Insurance Scheme.

(b) Yes, Sir.

(c) The scheme is extended on yearly basis.

Yashpal Committee

701. DR. VASANT NIWRUTTI PAWAR :
SHRI VIJAY NAVAL PATIL :

Will the PRIME MINISTER be pleased to state :

(a) whether a monitoring committee with its secretariat in the NCERT has been constituted to review the progress made in the implementation of the Yashpal Committee's recommendations;